

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3627
TO BE ANSWERED ON 21ST MARCH, 2025**

CREDIBILITY OF FOOD TESTING LABORATORIES

3627. SHRI RAJESH RANJAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) has lost its credibility in recent surveys and if so, the details thereof;
- (b) whether the Government has issued any guidelines to ensure that the functioning of FSSAI becomes more transparent and responsive and if so, the details thereof;
- (c) whether the Government proposes to increase the number of food testing laboratories in rural areas; and
- (d) if so, the details of the food-testing laboratories in rural areas, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Food Safety and Standards Authority of India (FSSAI) was established in 2008 under Food Safety and Standards Act, 2006, primarily for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption.

FSSAI provides financial and technical assistance to State Food Testing Laboratories including provision of Mobile Food Testing Labs. For testing of various food commodities, FSSAI has notified 243 primary laboratories and 22 Referral Laboratories across the country. State wise details of these laboratories is at Annexure.

ANNEXURE

State-wise number of Food Testing Laboratories notified under FSS Act

S. No	State/UT	Food Testing labs notified under Section 43(1) of FSS Act, 2006			Referral Laboratories notified under Section 43(2) of FSS Act, 2006
		Government		Private Lab	
		State Lab	Lab under other Institutions		
1	Andaman & Nicobar Islands	-	-	-	-
2	Andhra Pradesh	-	1	4	1
3	Arunachal Pradesh	-	-	-	-
4	Assam	1	1	-	-
5	Bihar	1	1	1	-
6	Chandigarh	-	-	-	-
7	Chhattisgarh	1	-	-	-
8	Dadar & Nagar Haveli and Daman & Diu	-	-	1	-
9	GNCT of Delhi	1	1	17	-
10	Goa	1	-	1	-
11	Gujarat	6	3	10	1
12	Haryana	2	1	15	2
13	Himachal Pradesh	1	-	1	-
14	Jammu & Kashmir	2	-	-	-
15	Jharkhand	1	-	1	-
16	Karnataka	3	-	17	2
17	Kerala	3	6	6	2
18	Ladakh	-	-	-	-
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	1	-	7	-
21	Maharashtra	5	2	27	4
22	Manipur	1	-	-	-
23	Meghalaya	1	-	-	-
24	Mizoram	-	-	-	-
25	Nagaland	1	-	-	-
26	Odisha	1	-	1	--
27	Puducherry	-	-	-	-
28	Punjab	1	1	2	1
29	Rajasthan	10	1	6	-
30	Sikkim	-	-	-	-
31	Tamil Nadu	6	2	17	3
32	Telangana	1	1	9	3
33	Tripura	1	1	-	-
34	Uttar Pradesh	6	4	4	2
35	Uttarakhand	1	-	1	-
36	West Bengal	2	4	4	1
	Total	61	30	152	22

